

IN THE HON'BLE NATIONAL GREEN TRIBUNAL AT NEW DELHI

O.A. NO. 382 OF 2023

In the matter of:

CHAIRMAN LEGAL COMMITTEE

ESENCIA RESIDENTS WELFARE ASSOCIATION

...Applicant

VERSUS

MINISTRY OF ENVIRONMENT & FORESTS, ETC

...Respondents

INDEX

<u>SR. NO.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Copy of the order dated 28.03.2022 passed by DTCP whereby the Ansal Properties and Infrastructure Ltd has been black-listed	1 - 2

27-08-2024



**Yatish Kumar Goel::Manjeet Singh
Dushyant Swaroop::Manoj Rangana**

Advocates

GCS Law Firm*(Advocates, Solicitors & Legal Consultants)*

836A, Tower B-3, 8th Floor, SpazeTechpark,

Sohna Road, Gurgaon-122001

goelyatish96@gmail.com

Mobile: 99903 99904

Directorate of Town & Country Planning, Haryana
Nagar Yojna Bhawan, Plot No.3, Sector-18-A, Madhya Marg, Chandigarh
Web site tcpharyana.gov.in - e-mail: tcpharyana7@gmail.com

Order

Whereas, the licence nos. 7-12 of 1985, 20-22 of 1985, 33-34 of 1985, 36-40 of 1985, 51-54 of 1985, 1-3 of 1986, 11-12 of 1986, 15-17 of 1986, 18-20 of 1986, 31-33 of 1986, 40-41 of 1986, 7-9 of 1987, 20-23 of 1987, 39-43 of 1989, 6-11 of 1992, 9-18 of 1993, 88-101 of 1995, 1-9 of 1996, 49-51 of 1997, 14-24 of 1998, 111-117 of 1998, 1 of 2001, 151 of 2004, 62 of 2007, 32 of 2011 granted in favour of individual land owners and companies in collaboration with M/s Ansal Properties and Infrastructures Pvt. Ltd. for development of residential plotted colony namely Sushant Lok-I over an area measuring 604.21 acres with terms and conditions that licensee company will comply with the provisions of Haryana Development and Regulation of Urban Areas Act, 1975 & Rules, 1976 framed there under and the term and conditions of LC-IV agreement and Bilateral agreement.

2. The NGT in OA No. 661 of 2018 titled as Parveen Kakkar Vs Ministry of Environment, Forests & Climate Change, Government of India and others wherein the main allegations were encroachment in park in the green area in Block-C, illegal extraction and supply of ground water and absence of Rain Water Harvesting System and Sewerage Treatment Plant and connection of sewerage to the Storm Water Drain and violation of other statutory norms by M/s Ansal Properties and Infrastructure Ltd., Sushant Lok, Phase-I, Gurugram.

3. Further, it was found in the report filed by Central Pollution Control Board (CPCB) in Hon'ble National Green Tribunal (NGT) that the Sewerage is meeting with Storm Water Drain as it not getting passed through the sewerage system of HUDA STP. Further, maintenance of roads, parks is not upto the mark and system of collection of solid waste is not effective. In view of the said deficiencies the prosecution was sanctioned by Chairman, Haryana Pollution Control Board, Panchkula on 15.10.2019.

4. It is clear from para no. 3 above, that you have neither taken effective steps for removing of the deficiencies observed by the Hon'ble NGT in the order dated 19.02.2018, 05.02.2020, 01.10.2020 and 28.09.2021 nor fulfilled the terms and conditions of the Licence and Bilateral Agreement as per the provisions of the Haryana Development and Regulation of Urban Areas Act, 1975 & Rules 1976.

5. Hence, in compliance of orders of Hon'ble NGT, Ansal Properties and Infrastructure Ltd. is hereby blacklisted and their Directors are restrained to take new licenses in future as well as approvals/permissions in the existing projects as per provision of section 12 of the Haryana Development and Regulation of Urban Areas Act, 1975.



(K. Makrand Pandurang, IAS)
Director, Town & Country Planning
Haryana, Chandigarh

Endst No. LC-3Y/JE (S)/2022/ 8498

Dated: 28-3-2022

A copy is forwarded to the following for information and necessary action:-

1. Ansal Properties and Infrastructure Ltd. and others, 115, Ansal Bhawan, 16KG Marg, New Delhi-01.
2. Chief Executive Officer (CEO), Gurugram Metropolitan Development Authority, Gurugram
3. Member Secretary, Haryana State Pollution Control Board, Sector-6, Panchkula.
4. Deputy Commissioner, Gurugram.
5. Municipal Commissioner, Municipal Corporation, Gurugram
6. Senior Town Planner, Gurugram.
7. District Town Planner, Gurugram.
8. Project Manager (IT) with a request to host this order on website.


(Rajesh Kaushik)
District Town Planner (HQ)
For: Director, Town & Country Planning
Haryana, Chandigarh